

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 32**

**C.P.14(MB)2024**

CORAM:

**SH. PRABHAT KUMAR**

**JUSTICE V.G. BISHT (Retd.)**

**HON'BLE MEMBER (TECHNICAL)**

**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **12.07.2024**

NAME OF THE PARTIES: **JAWED AKHTER V/s JAWED HABIB HAIR AND  
BEAUTY LIMITED**

Section 241(1) Sec. 242(4) of the Companies Act, 2013

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**ORDER**

Adv. Rohit Gupta i/b Adv. Aditya Shukla for the Applicant present. Sr. Adv. Prateek Sekseria, Adv. Aditi Bhat, Adv. Deeksha Jani & Adv. Niket Jani for the Respondent Nos.3 to 14 present. Adv. Prakhar Tandon for the Respondent No.1 present. Adv Umang Thakar i/b Desai & Diwanji - Advocate for Respondent No. 2 present through VC.

The Parties are directed to complete the pleadings including rejoinder. List this matter on Board on **07.08.2024**.

**-sd-**

**PRABHAT KUMAR  
MEMBER (TECHNICAL)**

Rehan Shaikh

**-sd-**

**JUSTICE V.G. BISHT  
MEMBER (JUDICIAL)**